

(a) whether a book on Vedic Mathematics written by an Indian Swami has highlighted the contribution of ancient India to Mathematics and which also shows that the Vedic Mathematics based on 16 formulas (Sutras) has several application in modern Mathematics such as Algebra, Calculus, and Co-ordinate Geometry as reported in the 'Janasatta' dated 21, January, 1988;

(b) if so, whether Government would take any steps for the inclusion of the study of Vedic Mathematics in Indian Universities, especially when it has already been introduced in the school of Economic Sciences, London and School of Philosophy in Australia and several other institutions in the USA, UK and Holland; and

(c) the likely date by which it would be done?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) Yes, Sir. Sri Shankaracharya of Puri has written a book on Vedic Mathematics in which the application of Vedic Sutras for solving various Mathematical problems has been discussed.

(b) and (c). Further studies and research on the subject will have to be carried out by scholars, academic bodies and the Universities. According to information available, the University of Roorkee and the Lucknow University are engaged in some aspects of teaching and reasearch in Vedic Mathematics. The Rashtriya Ved Vidya Pratisthan is also considering the preparation of a project to encourage studies in Vedic Mathematics and its application.

[English]

Nomination of M.Ps. on Board of Governor in K.V.S.

9706. SHRI RAJ KUMAR RAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is a provision of nomination of Members of Parliament on the Board of Governors of Kendriya Vidyalaya Sangathan;

(b) if so, the guiding principles that govern these nominations;

(c) whether some Members from the opposition parties have at any time been nominated on the Board of Governors; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) Yes Sir,

(b) to (d). Members of Parliament are nominated on the Board of Governors of Kendriya Vidyalaya Sangathan, on the recommendations of Ministry of Parliamentary Affairs. The following Members of Parliament were nominated on the Board of Governors of Kendriya Vidyalaya Sangathan from time to time:-

- (1) Shri Manubhai Pâtel
- (2) Shri Raja Ram Shastrî
- (3) Shri Samar Guha
- (4) Shri Dilip Chakravarty
- (5) Shri Tapeswar Singh
- (6) Shri Chandulal Chandrakar

Transport Facilities to Maharashtra

9707. SHRI BALASAHEB VIKHE PATIL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the transport facilities to be provided by his Ministry to Maharashtra in the remaining years of Seventh Plan have been finalised; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MIN-

ISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) and (b). Only the outlays for 1988-89 have been finalised. The fol-

lowing projects pertaining to the transport sector in the Ministry of Surface Transport have been provided for in this year:

1. Ports:	(Rs in crores)
(i) For development schemes of Bombay Port.	33.74
(ii) For construction of Nhava Sheva Port.	280.06
(iii) For providing additional facilities at Redi Port.	5.00
2. Roads and Bridges:	
For development of National Highways including bridges.	30.00

The Annual Plan for 1989-90 will be finalised at the appropriate time.

Construction of Working Women's Hostel by A.M.S. Kendra, Jamshedpur

9708. SHRIMATI GEETA MUKHERJEE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Ministry sanctioned Rs. 5.5 lakh in November, 1986 towards construction of a working women's hostel by "Arjun Mahila Shilpa Kendra Jamshedpur (Bihar)" and advanced Rs. 1,41,047 as the first instalment;

(b) if so, the details thereof;

(c) the basis on which the project was approved and amount sanctioned and recommended the project;

(d) whether Government have received any communication from the Secretary, Jamshedpur Citizen Council stating that no such Kendra exists and no work has begun for constructing the hostel;

(e) if so, the details thereof; and

(f) whether any investigation has been made and the action proposed to be taken against those concerned in the matter?

THE MINISTER OF STATE IN THE DE-

PARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT: (SMT. MARGARET ALVA) (a) and (b). Yes, Sir. The Ministry approved a grant of Rs. 5,64,188/- for the construction of a Working Women's Hostel for 30 Working Women by Arjun Mahila Shilp Kala Kendra at Jamshedpur at an estimated cost of Rs. 7,52,250/- on 18 June 1986. Simultaneously, an amount of Rs. 1,41,047/- was released as first instalment of grant in aid.

(c) The Grant was approved on the basis of the recommendations of the State Government of Bihar

(d) and (e). Yes, Sir. The Jamshedpur Citizen Council, Jamshedpur in a Press Report which appeared in "Amrit Bazar Patrika" (Jamshedpur Edition) alleged that there was no trace of Arjun Mahila Shilp Kala Kendra, Jamshedpur

(f) Yes, Sir. An investigation is being made through the State Government of Bihar. In the meanwhile, the entire amount of the first instalment released viz. Rs. 1,41,047/- together with interest thereon viz. Rs.14,885.28 has been recovered from Arjun Mahila Shilp Kala Kendra. Besides, the Organisation has been banned from